

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
LOK SABHA UNSTARRED QUESTION NO. 155
ANSWERED ON 03.02.2025

PROMOTION OF ART AND CULTURE IN KARNATAKA

155. SHRI GOVIND MAKTHAPPA KARJOL:

Will the MINISTER OF CULTURE be pleased to state

- (a) the details of the Scheme of Financial Assistance for the Promotion of Art and Culture during each of the last five years in the Karnataka State, district-wise;
- (b) the details of funds given to the State of Karnataka under each component of the said scheme;
- (c) whether the Government has regularly monitoring the proper utilization of funds in the State of Karnataka and if so the details thereof; and
- (d) the details of the special steps taken by the Government for promotion of art and culture in the State of Karnataka?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) Ministry of Culture implements a Central Sector scheme by the name of 'Financial Assistance for Promotion of Art and Culture. This scheme has eight sub-components under which financial assistance is provided directly to eligible cultural organizations working in the field of art and culture across the country including the State of Karnataka. The brief of these schemes is given at **Annexure – I**.

(b) There is no provision for state-wise allocation of funds under these schemes. However, the details of funds released to cultural organizations in the state of Karnataka under various schemes during last five years are given at **Annexure - II**.

(c) Ministry of Culture has been monitoring the proper utilization of funds by checking Utilization Certificate as per General Financial Rules (GFR) -2017, Bill vouchers and other evidentiary proofs such as photos/videos, completion certificate etc. This apart, there is also provisions of on-site physical inspections to monitor the progress and proper utilization of funds.

(d) Ministry of Culture has taken necessary steps to achieve its mandate i.e. preservation and conservation of cultural heritage and promotion of tangible and intangible art and culture through its attached, subordinate and autonomous organisations. Its activities and programmes are accomplished under several broad cultural heads viz. Preservation and conservation of Archaeological sites, Museums and its artefacts, Public Libraries, Promotion and dissemination of Performing Arts, Buddhist, Tibetan studies, International Cultural Relation and Construction of cultural complexes etc. across the country including the state of Karnataka.

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No.155
answered on 03.02.2025

FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: This scheme has following sub-components:

i. Financial Assistance to Cultural organizations with National Presence

To promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country, this grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is uptoRs. 1 crore which can be increased upto Rs. 5 crore in exceptional cases

ii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases

iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is uptoRs. 10.00 lakhs per year for an organization which can be increased upto Rs. 30.00 lakhs in exceptional cases.

iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is uptoRs. 30.00 lakhs per year for an organization which can be increased upto 1.00 crore in exceptional cases

v. Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is Rs.50 Lakh in metro cities and Rs.25 Lakh in non- metro cities.

vi. Financial Assistance for Allied Cultural Activities

The objective of this scheme component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, is be as under: - (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs. 1.50 crore.

vii. Intangible Cultural Heritage:

This scheme was launched by the Ministry of Culture in 2013 for safeguarding the intangible cultural heritage and diverse cultural traditions of the country with the objective of reinvigorating and revitalizing various institutions, groups, NGOs, etc. so that they may engage in activities/projects for strengthening, protecting, preserving and promoting the rich intangible cultural heritage of India.

viii. Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs have been organized by Ministry of Culture in the country. During last three years, Rs. 38.67 Cr. has been released under this scheme.

Annexure - II

Annexure referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 155 for
03.02.2025

**Details of funds released under various sub-schemes of Promotion of Art and Culture
in the state of Karnataka**

Sl. No.	State/UT	Financial Year									
		2019-2020		2020-2021		2021-2022		2022-2023		2023-2024*	
		No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs.	Amount (Rs.)	No. of Orgs. authorized	Amount authorized for withdrawal (Rs.)
1.	Financial Assistance to Cultural Organizations with National Presence	1	7.44	0	0	0	0	1	22.5	-	-
2.	Cultural Function and Production Grant	146	121.78	194	205.70	203	284.60	218	349.42	220	228.10
3.	Financial Assistance for the Development of Buddhist / Tibetan Culture and Art	7	23.5	27	204.02	38	212.59	33	272.8	13	72.78
4.	Financial Assistance for Building Grants including Studio Theatres	3	18.96	2	14	6	49.8	3	26.4	1	25

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.